

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT)(Ins) No. 709 of 2019**

**IN THE MATTER OF:**

**Invent Assets Securitisation & Reconstruction  
Pvt. Ltd. & Anr.**

**...Appellant**

**Versus**

**Rajmal Labhchand Mogra & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Aman Varma, Ms. Smriti Churiwal, Mr. Jaivir Sidhant,  
Advocates  
Ms. Swati, Gopalani AR of Appellant.**

**For Respondent: Mr. Sankalp Anantwar and Mr. Gautam Singh, Advocates  
for R-1**

**O R D E R**

**26.08.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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